

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2605
ANSWERED ON 16/03/2026**

UTILISATION OF FUND UNDER PMJAY-U

2605. SHRI VIVEK K. TANKHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the discrepancy between the number of houses sanctioned, grounded, and actually handed over to beneficiaries under Pradhan Mantri Awas Yojana-Urban (PMAY-U) as of January 2026 State-wise;
- (b) the total funds under PMAY-U currently held in Single Nodal Accounts (SNA) of States that remain unutilized and the interest accrued thereon; and
- (c) the number of sanctioned houses that have been cancelled or de-sanctioned during the last three fiscal years due to land unavailability or lack of beneficiary contribution?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period of PMAY-U has also been extended up to 30th September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.

Based on the project proposal submitted by States/UTs, a total of 125.15 lakh houses including 13.67 lakh under PMAY-U 2.0 have been sanctioned by the Ministry as on 02.03.2026. Out of which, 116.57 lakh houses have been grounded, of which 97.30 lakh are completed/delivered to the beneficiaries across the country. State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 since inception are at Annexure-I. As per information available on Public Financial Management System (PFMS), out of ₹78,357 crore of Central and State shares released to the Single Nodal Agency (SNA) accounts under PMAY-U, only ₹737 crore remains unutilised, comprising of Central and State shares as well as ₹14.34 crore of interest accrued on Central funds. Since 01.04.2024, funds are being released under SNA-SPARSH module only.

Based on the proposals received from the States/UTs for curtailment/cancellation of houses/projects under PMAY-U, a total of 15,38,919 houses were curtailed over last three years due to various reasons including land availability or lack of beneficiary contribution.

State-wise details of number of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)		
		Sanctioned	Grounded	Completed/ Delivered
1	Andhra Pradesh	19,55,310	18,37,541	11,24,209
2	Bihar	4,45,135	3,91,648	1,98,765
3	Chhattisgarh	3,34,502	2,95,472	2,63,109
4	Goa	3,176	3,176	3,176
5	Gujarat	10,98,858	10,09,918	9,75,081
6	Haryana	1,32,982	86,861	73,313
7	Himachal Pradesh	14,027	13,087	11,923
8	Jharkhand	2,43,368	2,10,752	1,66,291
9	Karnataka	5,77,804	4,98,592	3,99,258
10	Kerala	1,62,159	1,55,633	1,39,805
11	Madhya Pradesh	10,11,558	9,67,393	8,99,293
12	Maharashtra	13,49,934	11,87,750	10,48,128
13	Odisha	2,30,846	1,94,872	1,69,494
14	Punjab	1,57,889	1,27,892	1,02,595
15	Rajasthan	3,66,612	3,17,204	2,67,251
16	Tamil Nadu	6,85,031	6,69,221	6,20,420
17	Telangana	3,80,662	2,56,654	2,25,800
18	Uttar Pradesh	21,33,963	18,47,866	17,18,783
19	Uttarakhand	66,692	63,943	51,871
20	West Bengal	6,25,664	6,09,997	5,11,916
Sub- total (States)		1,19,76,172	1,07,45,472	89,70,481
21	Arunachal Pradesh	14,400	12,186	8,642
22	Assam	1,87,032	1,77,887	1,44,666
23	Manipur	56,047	50,426	22,506
24	Meghalaya	7,072	4,156	2,841
25	Mizoram	39,616	39,173	33,950
26	Nagaland	32,394	31,060	30,152
27	Sikkim	299	299	219
28	Tripura	90,318	88,689	82,167
Sub- total (N.E. States)		4,27,178	4,03,876	3,25,143
29	A&N Island	261	261	234
30	Chandigarh	1,279	1,279	1,279
31	DNH & DD	10,464	10,464	10,030
32	Delhi	32,466	32,466	32,466
33	J&K	45,982	42,993	35,245
34	Ladakh	1,434	1,032	968
35	Puducherry	19,777	18,079	12,548
Sub- total (UT)		1,11,663	1,06,574	92,770
Grand Total		125.15 Lakh	116.57 Lakh*	97.30 Lakh*

* Includes completed (3.42 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.